						Annexure	-3								
	Name of the corporate debtor: Supertech Realtors Private Limited; Date of commencement of CIRP:														
	12.06.2024 ; List of creditors as on: 12.01.2025														
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
	(Amount in ₹)														
* Since c	* Since constitution of COC has been stayed by Hon'ble NCLAT vide its order dt. 03.07.2024, % of voting share in CoC is not being given to any Financial Creditor														
Sl. No.	Name of Creditor	Details of	claim received	Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks	
									under						
		Date of receipt	Amount claimed	Amount of claim	Nature of		Amount	1	% of voting	claim	that may be set-	admitted	verification		
				admitted	claim	security interest	covered by	1	share in CoC*		off				
							guarantee	party?							
1	Central Bank of India	25.06.2024	2,28,52,75,480	2,28,52,75,480		2,28,52,75,480		No	-						
2	Union Bank of India	26.06.2024	3,60,29,42,529	3,60,29,42,529	Secured	3,60,29,42,529	0	No	-						
3	Punjab National Bank	26.06.2024	1,67,24,91,803	1,67,24,91,803	Secured	1,67,24,91,803	0	No	=						
4	Bank of Maharashtra	26.06.2024	2,34,88,68,942	2,34,88,68,942	Secured	2,34,88,68,942	0	No	-						
			9,90,95,78,754	9,90,95,78,754											